

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. IA 2194/2022 In C.P.(IB)/4114(MB)2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Mr. Ram Ratan Kanoongo

V/s

**Mr. Taufik Sayeed Hudli (Suspended
Director of the Corporate Debtor)**

IN THE MATTER OF

Bhartia Petro

V/s

Hudli & sons Pvt Ltd.

APPEARANCES: -

FOR THE APPLICANT : None present

FOR THE RESPONDENT : None present

Section: 19(2) U/s 9 of (IBC)

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **24.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish